

DELHI LEGISLATIVE ASSEMBLY

List of Business

Tuesday 15th March 2005/ 24 Phalguna 1926 (Saka)

11.00 AM National Anthem (Jan Gan Man)

11.02 AM LT. GOVERNOR'S ADDRESS:

Hon'ble Lt. Governor will address the House.

National Anthem (Jan Gan Man)

(Sitting of the House will commence ten minutes after the departure of Lt. Governor)

National Song (Vande Mataram)

1 - PAPERS TO BE LAID:

Assembly Secretary to lay on the Table of the House a copy of Hindi and English version of the Hon'ble Lt. Governor's Address.

2 OBITUARY REFERENCES.

Obituary references to be made on the passing away of the following: -

1. Shri PV Narasimha Rao, former Prime Minister
2. Victims of the *tsunami* waves.

**Siddharath Rao
Secretary**

***Note: Hon'ble Members are requested to take their seats by 10.50 AM positively.
Quorum Bell would not be rung for this purpose.**

DELHI LEGISLATIVE ASSEMBLY

List of Business

Wednesday 16th March 2005/ 25 Phalguna 1926 (Saka)

2.00 PM

1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

- | | |
|----------------------------|----------------------------|
| 1. Shri Veer Singh Dhingan | 6. Shri Mala Ram Gangwal |
| 2. Shri Surendra Kumar | 7. Shri OP Babber |
| 3. Shri Brahm Pal | 8. Shri Shri Vijay Jolly |
| 4. Shri Bheeshm Sharma | 9. Shri Ramesh Bidhuri |
| 5. Shri Kanwar Karan Singh | 10. Shri Mohan Singh Bisht |

3 **Presentation of Reports:**

1. Prof. (Smt.) Kiran Walia
Shri Vijay Jolly

to present the **Fifth Report of the Business Advisory Committee.**

2. Shri Ramakant Goswami
Shri Jai Bhagwan Aggarwal

to present the **Third Report of the Private Members Bills and Resolution Committee.**

4 **Papers to be laid on the Table:**

Shri Raj Kumar Chauhan, Hon'ble Minister of Development:

1. Notification dated 04th October 2004 regarding removal of Sh. Shamsher Singh from membership of Delhi Agricultural Marketing Board. (English & Hindi versions).
2. Notification dated 08th October 2004 regarding Schedule for Election of Members of Delhi Agricultural Marketing Board and Marketing Committees. (English & Hindi versions).
3. Notification dated 01st November 2004 regarding nomination of Members of Delhi Agricultural Marketing Board. (English & Hindi versions)
4. Notification dated 01st November 2004 regarding nomination of Chairman, Delhi Agricultural Marketing Board. (English & Hindi versions)
5. Notification dated 09th November 2004 regarding nomination of Members of APMC (MNI), Azadpur. (English & Hindi versions).
6. Notification dated 10th November 2004 regarding Members elected for Delhi Agricultural Marketing Board and Marketing Committee. (English & Hindi versions).
7. Notification dated 24th November 2004 regarding Flower Marketing Committee, Mehrauli, Delhi (Amendment) Byelaws, 2004. (English & Hindi versions).
8. Notification dated 21st December 2004 regarding Najafgarh Marketing Committee, Byelaws, 2004. (English & Hindi versions).

...2/-

9. Notification dated 07th February 2005 regarding Delhi Agricultural Marketing Service Regulation, 2004. (English & Hindi versions).

10. Notification dated 11th February 2005 regarding Chhattarpur Farmers Market, Byelaws, 2004. (English & Hindi versions).
11. Annual Report for the year 2003-04 of the Delhi Co-Operative Housing Finance Corporation Ltd. (English and Hindi Version).
12. Action Taken Memorandum of the Recommendations made in the Third Report 1996-97 and 1997-98 (Combined) and Fourth Report 1998-99 and 1999-2000 (Combined) of the National Commission for Safai Karmacharis. (English & Hindi versions).

5 Motion of thanks on Lt. Governor's Address:

Dr. SC Vats to move the following Motion:

‘That this House expresses its gratitude to Hon’ble Lieutenant Governor for his address delivered to the Assembly on 15th March 2005.’

Prof. (Smt.) Kiran Walia to Second the Motion.

Delhi
16th March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business

Thursday 17th March 2005/ 26 Phalguna 1926 (Saka)

2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** Following Members to raise matters under Rule 280:

1. Shri Ramesh Bidhuri	6. Shri Vijay Jolly
2. Shri Veer Singh Dhingan	7. Shri Kanwar Karan Singh
3. Shri Sushil Choudhery	8. Shri Mange Ram Garg
4. Shri Amrish Singh Gautam	9. Shri Surendra Kumar
5. Shri Jai Kishan	10. Shri Bheeshm Sharma
- 3 **Presentation of Reports:**
 1. Dr. SC Vats
Shri OP Babber
to present the **First Report of the Rules Committee.**
 2. Shri Vijay Singh Lochav
Shri Puran Chand Yogi
to present the **First Report of the Committee on Government Undertakings**
- 4 **Adoption of Reports:**
 1. Prof. (Smt.) Kiran Walia
Shri Vijay Jolly
to move the following motion: “That this House agrees to the **‘Fifth Report of the Business Advisory Committee’** presented to the House on 16th March 2005.’

2. Shri Ramakant Goswami
Shri Jai Bhagwan Aggarwal
to move the following motion: That this House agrees to the '**Third Report of the Private Members Bills and Resolutions Committee**' presented to the House on 16th March 2005.'

5 **Papers to be laid on the Table:**

1. Smt. Sheila Dikshit, Hon'ble Chief Minister to lay a copy of the notification dated 28.01.2005 regarding simplification of procedure for depositing of application fee under DRTI Act. (English & Hindi versions).
2. Shri Arvinder Singh Lovely, Hon'ble Minister of Education and Tourism to lay a copy of the Annual Report of Delhi Tourism & Transportation Development Corporation Ltd. for the year 2003-04. (English and Hindi Version)
3. Shri Haroon Yousuf, Hon'ble Minister of Power to lay a copy of the 'Separate audit report of DVB for the year 2001-02' (English Version).

...2/-

6 **Introduction of Bills:**

1. Dr. AK Walia, Minister of Finance to introduce the Value Added Tax (Amendment) Bill, 2005 with the leave of the House.
2. Dr. AK Walia, Minister of Finance to introduce the Indian Stamps (Delhi Amendment) Bill, 2005 with the leave of the House.

- 7 **Motion of thanks on Lt. Governor's Address:** Dr. SC Vats and Prof. (Smt.) Kiran Walia to initiated discussion on the Motion of Thanks moved on the 16th March 2005. Other members also to participate in the debate.

Delhi
17th March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

List of Business

Friday 18th March 2005/ 27 *Phalguna* 1926 (*Saka*)

2.00 PM

- 1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.
- 2 **Special Mention (Rule 280):** Members to raise matters under Rule 280.
- 3 **Adoption of Reports:**
Shri Vijay Singh Lochav
Shri Puran Chand Yogi
to move the following Motion: "That this House agrees to the **First Report of the Committee on Government Undertakings** presented to the House on the 17th March 2005."

4

Private Members Resolutions

1. Shri A Dayanand Chandila A to move the following Resolution: “This House resolves that all the villages in Delhi be exempted from the purview of building bye-laws.”
2. Shri Kulwant Rana to move the following Resolution: “This House resolves that an Urbanised Villages Development Board be constituted similar to the Rural Villages Development Board for the consolidated and desired development of the urbanized villages in Delhi.”
3. Shri Surendra Kumar to move the following Resolution: “This House resolves that instead of financial assistance of Rupees One Thousand, being paid to the handicapped persons (men and women) by the Social Welfare Department, these persons should be paid regular monthly pension as the existing system is not purposeful.”

Delhi
17th March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

List of Business

Monday 21st March 2005/ 30 Phalguna 1926 (Saka)

2.00 PM

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Following Members to raise matters under Rule 280:

1. Shri Puran Chand Yogi	6. Shri Ramesh Bidhuri
2. Dr. Jagdish Mukhi	7. Shri Bheeshm Sharma
3. Shri Brahm Pal	8. Shri Sushil Choudhery
4. Shri Ramvir Singh Bidhuri	9. Shri Vijay Jolly
5. Shri Mahabal Mishra	10. Shri Mala Ram Gangwal

Legislative Proposals

- 3 Consideration and passing of Bills:
 1. Dr. AK Walia. Minister of Finance to move that “The Value Added Tax (Amendment) Bill, 2005” introduced in the House on 17th March 2005 be considered.
Also to move that the Bill be passed.
 2. Dr. AK Walia, Minister of Finance to move that “The Indian Stamps (Delhi Amendment) Bill, 2005” introduced in the House on 17th March 2005 be considered.
Also to move that the Bill be passed.
- 4 Motion of thanks on Lt. Governor’s Address: Discussion on the Motion of Thanks moved on the 16th March 2005 by Dr. SC Vats and Prof. (Smt.) Kiran

Walia to continue.

Delhi
21st March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

List of Business

Tuesday 22nd March 2005/ 1 Chaitra 1927 (Saka)

2.00 PM

- 1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 2 Special Mention (Rule 280): Members to raise matters under Rule 280.
- 3 Papers to be laid on the Table:
Dr. AK Walia, Minister of Finance to lay a copy of the notification dated 4th January 2005 regarding reduction in rate of sales tax on bullion.
- 4 Motion of thanks on Lt. Governor's Address:
Debate on the Motion of thanks to conclude.
Voting on the following Motion moved on 16th March 2005:
Dr.SC Vats
Prof. (Smt.) Kiran Walia
'That this House expresses its gratitude to Hon'ble Lieutenant Governor for his address delivered to the Assembly on 16th March 2005.'
- 5 Calling Attention Motion:
Shri OP Babber to draw the attention of the Chief Minister on the incident of gang rape in Bawana.

Delhi
21st March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

Revised List of Business

Wednesday 23rd March 2005/ 2 Chaitra 1927 (Saka)

2.00 PM

- 1 Tributes to Martyrs: House to pay tributes to martyrs Bhagat Singh, Rajguru and Sukhdev.
- 2 Question Hour: Starred Questions as shown in separate list to be asked and replies given.
- 3 Special Mention (Rule 280): Following Members to raise matters under Rule 280:
 1. Shri Veer Singh Dhingan
 2. Dr. Harsh Vardhan
 3. Shri Kanwar Karan Singh
 6. Shri Mahabal Mishra
 7. Shri Balram Tanwar
 8. Shri A Dayanand Chandila A

4. Shri Jai Bhagwan Aggarwal
5. Shri Sahab Singh Chauhan

9. Shri Mange Ram Garg
10. Shri Anil Bhardwaj

4 Presentation of Reports:

1. Shri Sahab Singh Chauhan
Shri Ramvir Singh Bidhuri

to present the Sixth Report of the Business Advisory Committee.

2. Shri Ramakant Goswami
Shri Naseeb Singh

to present the Fourth Report of the Private Members Bills and Resolutions Committee.

ANNUAL BUDGET (2005-2006)

Annual Budget (2005-2006): Dr. AK Walia, Minister of Finance to present the Annual Budget for the financial year 2005-2006.

Delhi
23rd March 2005

Siddharath Rao
Secretary

DELHI LEGISLATIVE ASSEMBLY

List of Business

Thursday 24th March 2005/ 3 Chaitra 1927 (Saka)

2.00 PM

1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2 Special Mention (Rule 280): Following Members to raise matters under Rule 280:

1. Shri Vijay Jolly
2. Shri Tarvinder Singh Marvah
3. Shri Veer Singh Dhingan
4. Shri Sahab Singh Chauhan
5. Shri Anil Bhardwaj

6. Prof. (Smt.) Kiran Walia
7. Shri Ramesh Bidhuri
8. Shri A Dayanand Chandila A
9. Shri Mange Ram Garg
10. Shri Mahabal Mishra

3 Adoption of Reports:

1. Shri Sahab Singh Chauhan
Shri Ramvir Singh Bidhuri

to move the following motion: "That this House agrees to the 'Sixth Report of the Business Advisory Committee' presented to the House on 23rd March 2005."

2. Shri Ramakant Goswami
Shri Naseeb Singh

to move the following motion: "That this House agrees to the 'Fifth Report of the Private Members Bills and Resolutions Committee' presented to the House on 23rd March 2005."

4 Papers to be laid:

Dr. AK Walia, Minister of Finance to lay copies of the following notifications

1. Notification dated 14th July 2004 regarding the Finance Commission for the National Capital Territory of Delhi (Conditions of Service) (Amendment) Rules, 2004.

2. Notification dated 18th August 2004 regarding the constitution of Municipal Taxation Tribunal.

3. Notification dated 21st October 2004 regarding the constitution of Third Delhi Finance Commission.

4. Notification dated 5th November 2004 regarding the Delhi Municipal Corporation (Allowances of Councillors and Persons) (Amendment) Rules, 2004.

5. Notification dated 17.01.2005 regarding appointment of Commissioner (Excise, Entertainment & Betting Tax) of Govt. of NCT of Delhi.

6. Notification dated 17.01.2005 regarding appointment of Deputy Commissioner (Excise, Entertainment, Luxury Tax & Betting Tax) of Govt. of NCT of Delhi.

7. Notification dated 25.01.2005 regarding appointment of District Excise Officers of Govt. of NCT of Delhi.

8. Notification dated 17.01.2005 regarding appointment of Luxury Tax Officers of Govt. of NCT of Delhi.

5. Budget 2005-2006: Discussion on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005.

Delhi 24th March 2005

Siddharath Rao
Secretary

1. Shri Bheeshm Sharma
2. Shri Baljor Singh
3. Shri Mala Ram Gangwal
4. Shri Mahabal Mishra
5. Shri Vijay Jolly
6. Shri Kanwar Karan Singh
7. Ch. Mateen Ahmed
8. Shri Veer Singh Dhillon
9. Shri Ramesh Lamba
10. Shri Surendra Kumar

1. Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2. Special Mention (Rule 280): Members to raise matters under Rule 280.

to initiate discussion on 'Functioning of the DDA and MCD'

3. Motion for election to Financial Committees:

The Chief Minister to move the following Motion:

"That the Members of this House do proceed to elect in the manner required under Rule 192(2), Rule 194(2) and rule 196(2) of the Rules of Procedure and Conduct of Business in the Legislative Assembly nine Members from amongst themselves to serve as Members of the Public Accounts Committee, Estimates Committee and Committee on Government Undertakings, for the term beginning from 1st April, 2005 and ending on 31st March, 2006."

4. Motion (Rule 107): Starred Questions as shown in separate list to be asked and replies given.
- Shri Mukesh Sharma
Shri Bheeshm Sharma

Shri Surendra Singh **Special Mention (Rule 280):** Following Members to raise matters under Rule 280 to move the following Motion:

“This House resolves that the **Shri Mangat Ram Chaur** in Delhi be kept **Shri Siddharth Sarode** of building by **Shri Mohan Singh Bisht** 7. **Shri Sahab Singh Chauhan** it also resolves that **Shri Neeraj Singh Disingam** and **Dr. Harve Vaidya** in villages, of building **Shri Mohan Singh Chaur** of height 9 be **Dr. Jagdish Mishra**; it further resolves that **Shri Ramvir Singh Bidhuri** be allotted 10. **Shri Vinay Lal** before relocation of dairies.”

- 5 Budget 2005-2006. Discussion on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005 to continue.
1. Notification dated 30.03.2005 relating to annual report of DFC for the period ending 31.03.03. **Siddharath Rao**
 2. Annual Report of DFC 2002-03 (English & Hindi version). **Secretary**
 3. Audit Report of DFC for the period 2002-03. (English & Hindi version).

List of Business
PRIVATE MEMBERS' BUSINESS
Tuesday 29th March 2005 / 8 Chaitra 1927 (Saka)
2.00 PM

- 1 **Question Hour: Starred Questions** as shown in separate list to be asked and replies given. **Shri Bheeshm Sharma** to introduce ‘The Delhi Board for Homeless Children and Women Bill, 2005’ with the leave of the House.
- 2 **Special Mention (Rule 280):** Members to raise matters under Rule 280.

2) Private Members' Resolutions:

- 3 **i)** **Shri Mohan Singh Bisht** to move the following resolution: “This House resolves that accredited journalists of Delhi be provided with **Shri Mangat Ram Chaur** for Ministerial purposes.” to lay copies of the following: **ii)** **Shri Ramvir Singh Bidhuri** to move the following resolution: “This House resolves that industrial units in villages being run by the **Dr. Jagdish Mishra** themselves should be kept under the purview of Industrial Tribunal, Delhi as appropriate authority to exercise function of the Appellate Authority under Section 2 of the Industrial Employment (Standing Orders) Act, 1946.”
1. Notification dated 06.08.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 after the existing entry no. 247. **Siddharath Rao**
2. Notification dated 06.08.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 after the existing entry no. 247. **Secretary**
3. Notification dated 07.10.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 after the existing entry no. 247. **Secretary**
4. Notification dated 03.09.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 (Delhi Act 7 of 1954).
5. Notification dated 07.10.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 (Delhi Act 7 of 1954).
6. Notification dated 07.10.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 (Delhi Act 7 of 1954).
7. Notification dated 07.10.2004 reg. the additions in the Delhi Shops and Establishments Act, 1954 (Delhi Act 7 of 1954).

1st April 2005
Delhi

DELHI LEGISLATIVE ASSEMBLY
Revised List of Business
Monday 4th April 2005 / 14 Chaitra 1927 (Saka)
2.00 PM

- 1 **Question Hour: Starred Questions** as shown in separate list to be asked and replies given. **Shri Bheeshm Sharma** to introduce ‘The Delhi Board for Homeless Children and Women Bill, 2005’ with the leave of the House.
- 2 **Special Mention (Rule 280):** Members to raise matters under Rule 280.

8. Notification dated 16.09.2004 reg. appointment of Shri M.C. Garg as the Presiding Officer of the Industrial Tribunal-III under Section 17 of the Industrial Disputes Act, 1947. Shri Vijay Jolly

9. Notification dated 24.09.2004 reg. appointment of (Shri) K. Pr. Walla as the Inspector of Factories under Section 8 of the Industrial Disputes Act, 1947. Shri B. S. Chandra

10. Notification dated 27.12.2004 reg. deletion of words "Shri Deep Chand Bandhu" in the 2nd column of Notification dated 08.04.03 constituting the Delhi Advisory Contract Labour Board.

3. Papers to be Laid on the Table of House:

11. Notification dated 18.01.2005 reg. exemption of employees of the Delhi Power Company from the provisions under section 5 of the Payment of Gratuity Act, 1972 (English & Hindi versions).

12. Notification dated 15.12.2004 regarding deletion of clause (b) of rule 95-A (about Age of school buses) of DMV Rules, 1993 (English & Hindi versions).

13. Notification dated 13.01.2005 regarding constitution of State Road Safety Council (English & Hindi versions).

14. Notification dated 28.02.2005 regarding application of "The Motor Vehicles Taxation (Amendment) Act, 2004 (English & Hindi versions).

15. Notification dated 3rd September 2004 regarding appointment of AEROs for EPIC centers.

4. Short Duration Discussions: Budget 2005-2006. Discussion on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005 to continue.

1. 'Excise Policy of the Government': Shri Vijay Jolly to initiate discussion.

2. 'Relocation of dairies': Shri Jile Singh Chauhan to initiate discussion.

4th April 2005
Delhi
Wednesday 30th March 2005/ 9 Chaitra 1927 (Saka)
2.00 PM
DELHI LEGISLATIVE ASSEMBLY
List of Business
Siddharath Rao
Secretary

1 Question Hour: Starred Questions as shown in separate list to be asked and replies given.

2 Special Mention (Rule 280): Members to raise matters under Rule 280.

3 Annual Budget (2005-2006)
Tuesday 5th April 2005/ 15 Chaitra 1927 (Saka)
1) Discussion to conclude on the Annual Budget 2005-2006 presented by the Finance Minister on 23rd March 2005.
11.00 AM

1 **Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

2) Consideration and Voting on the Demand for Grants (2005-2006):
The Minister of Finance to move that the Demand for Grants for the year 2005-2006 be considered.

2 **Special Mention (Rule 280):** Members to raise matters under Rule 280. Also to move that the Demand for Grants be passed.

3 Papers to be Laid on the Table of House:

3) Appropriation (No. 2) Bill, 2005 (Bill No. 5 of 2005): The Minister of Finance to introduce the Appropriation (No. 2) Bill, 2005 with the leave of the House.
1. Appropriation Accounts for the year 2003-2004 (bilingual).

2. Finance Accounts for the year 2003-2004 (bilingual).

Also to move that the Bill be considered and passed.
3. Report of the Comptroller and Auditor General of India for the year ended March 2004. (English and Hindi versions).

Delhi
30th March 2005
4 Short duration discussions:
Siddharath Rao
Secretary

1. 'Problems relating to the power and water supply':

- i) Shri Kanwar Karan Singh
 - ii) Shri Ramvir Singh Bidhuri
- to initiate discussion.

2. 'Public distribution system in Delhi':

- i) Shri Ramvir Singh Bidhuri
 - ii) Shri Vijay Jolly
 - iii) Shri Tarvinder Singh Marvah
- to initiate discussion.

4th April 2005
Delhi

Siddharath Rao
Secretary